					Annexi	ure-6								
		Name of the corpo	rate debtor	: Karni Develop		n Company Private L	imited; Dat	te of commence	ement of C	CIRP: 22.0	02.2024			
		1		1		tors as on: 08.03.2024								
				Li	ist of operational cr	editors (Employees)								
												(Amount in Rs)		
Sl.	Name of authorised representati ve, if any	Name of Employee	Details of claim received		Details of claim admitted				continge-	Mutual		Amount of claim	Remark	
No.				Amount claimed	Amount of claim admitted	Nature of claim		% of voting share in CoC, if applicable		dues, that may be set-off	admitted	under verifica- tion	s, if any	
						NIL								
	1							1				I		